## <u>COURT-I</u>

#### IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

## APPEAL NO. 124 OF 2017

Dated: 3<sup>rd</sup> April, 2018

#### Present: Hon'ble Mr. I. J. Kapoor, Technical Member Hon'ble Mr. Justice N. K. Patil, Judicial Member

<u>In the matter of:</u> Rajasthan Rajya Vidyut Utpadan Nigam Ltd. Vs. Rajasthan Electricity Regulatory Commission & Ors.				Appellant(s) Respondent(s)
Counsel for the Appellant(s)	:	Ms. Anushree Bardhan		
Counsel for the Respondent(s)	:	Mr. R. K. Mehta Ms. Himanshi Andley for	R-1	
		Mr. S. K. Agarwal Dr. A.P. Sinha for R-2 to	R-4	

# <u>ORDER</u>

It is represented by learned counsel for the parties that pleadings are complete.

List the matter for hearing on 18.07.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk